GOVERNMENT OF INDIA MINISTRY OF PLANNING

LOK SABHA UNSTARRED QUESTION NO. 1110 TO BE ANSWERED ON 29-04-2016

Advertisements of Welfare Scheme

1110. SHRIMATI KAMLA DEVI PAATLE:

Will the **MINISTER OF PLANNING** be pleased to state:

- (a) whether the Government has noticed that people are not able to get the desired benefits of various Government schemes for want of widespread publicity/advertising of most of the public welfare schemes of the Government;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of funds spent for the publicity/advertising of these schemes during each of the last three years and the current year; and
- (d) the details of monitoring mechanism for proper utilisation of funds in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE

(RAO INDERJIT SINGH)

- (a) to (c): Government Schemes are being publicised through various media vehicles like print & electronic so that the information reaches out to the intended beneficiaries and they become aware of schemes and participate in the implementation of the schemes.
 - The details of the total expenditure incurred by DAVP on behalf of the client Ministries through various media vehicles during the last three years is at Annex I.
- (d) DAVP releases payment to media organizations for advertisements only after conforming their publication / telecast / broadcast as per norms. DAVP expenditure is audited by CAG of India.

ANNEX-I

ANNEXURE TO REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1110 FOR ANSWER ON 29TH APRIL, 2016 REGARDING "ADVERTISEMENTS OF WELFARE SCHEME" - THE DETAILS OF THE TOTAL EXPENDITURE INCURRED BY DAVP ON BEHALF OF THE CLIENT MINISTRIES THROUGH VARIOUS MEDIA VEHICLES DURING THE LAST THREE YEARS.

(Rs. crore)

Year	Print Media	Audio- Visual	Printed Publicity	Outdoor Media	Exhibition	Total
2013-14	446.69	500.35	14.03	74.35	3.83	1039.25
2014-15	424.84	473.67	12.80	81.27	5.76	998.34
2015-16	510.53	531.60	15.76	120.34	12.30	1190.53